

STATEMENT

Statewise No. of blocks indentified under Integrated Tribal Development Programme (ITDP) for Revamped Public Distribution System

Sl. No.	State/UT	No. of Blocks
1.	A.P	51
2.	Arunachal Pradesh	48
3.	Assam	69
4.	Bihar	112
5.	Goa	-
6.	Gujarat	50
7.	Haryana	-
8.	H.P.	7
9.	J & K	-
10.	Karnataka	23
11.	Kerala	21
12.	M.P.	220
13.	Maharashtra	68
14.	Manipur	22
15.	Meghalaya	30
16.	Mizoram	20
17.	Nagaland	28
18.	Orissa	118
19.	Punjab	-
20.	Rajasthan	23
21.	Sikkim	4
22.	Tamil Nadu	9
23.	Tripura	18
24.	U.P.	4
25.	W.B.	9
26.	A&N Islands	2

Sl. No.	State/UT	No. of Blocks
27.	Chandigarh	-
28.	D & N Haveli	1
29.	D & Diu	1
30.	Delhi	-
31.	Lakshadweep	5
32.	Pondicherry	-
Total :		1073

In Sikkim, districts have been taken as block equivalent, partially covered under ITDP.

[English]

Consortium on Cellular Telephone Service

3302. SHRI MANORANJAN BHAKTA : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a consortium has been set up on Cellular Phone consisting of 9 Cellular Telephone Service providers;

(b) if so, the details thereof and the investment likely to be made by them;

(c) if so, whether they will provide the facilities all over India or restrict themselves to the four metro cities only;

(d) whether the R.B.I. has accorded the approval; and

(e) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (e). The Cellular licensees have not taken the permission of Govt. to set up any consortium. However, some newspaper reports have appeared regarding which the details have been asked from the Cellular operators providing the service in four metro cities.

Development of wakf properties

3303. SHRI K.S. RAYADU : Will the Minister of WELFARE be pleased to state:

(a) whether any grants-in-aid are being given from the Central Wakf Board of develop Wakf properties in the States;

(b) the maximum limit of such grants-in-aid;